

National Company Law Tribunal

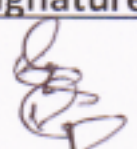

Allahabad Bench

CP No.10/03/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 74(2)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Pradeep Sisodia K.D. Vyas	Adv Adv	CGSC 10	
<u>2.</u>	Sudeep Harkouli	Adv	RP	

CP NO. 10/03/2015

Sh. Pradeep Singh Sisodia alongwith Sh. K.D. Vyas, CGSC for the ROC and Sh. Sudeep Harkouli, Advocate for the RP is present. Learned counsel for the Resolution Professional (RP) has informed that the order has been passed by Hon'ble Supreme Court and further made request that any date after 15 of June, 2018. The Counsel of RP stated that liquidation proceedings have been stayed. Learned counsel for the RP sought leave of the Court to file order of the Supreme Court. The case is adjourned.

List on 22<sup>nd</sup> May 2018, for further order.

Dated:18.05.2018

-Sd-

SAROJ RAJWARE,  
MEMBER (T)

-Sd-

V.P. SINGH,  
MEMBER (J)